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* IN THE HIGH COURT OF DELHI AT NEW DELHI

- + CRL.M.C. 489/2019
 - SUNINDER SANDHA

.....Petitioner

Through:

Mr. Atul Nanda, Senior Advocate with Mr. Aditya and Ms. Molly Sharma, Advocates

versus

SAUMYA ADLAKHA & OR	SRespondents
Through:	Mr.M.S.Bammi, Ms.Lovee Tyagi and
	Ms.Meenakshi Tyagi, Advocates for
	respondent no.1
	Mr. Adit S. Pujari and Ms. Mantika
	Vohra, Advocates for R-2 & 3

CORAM: HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

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<u>ORDER</u> 29.01.2025

List on 25th February, 2025 along with Crl.M.C.5565/2019.

Interim orders, if any, to continue.

CHANDRA DHARI SINGH, J

JANUARY 29, 2025 Rt/ryp

Click here to check corrigendum, if any

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